



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### ADDITIONAL HEARING CAUSELIST

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[ FROM 07-11-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

### BEFORE: DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DEATH SENTENCE REFERENCE</b>				
1	Death Sentence Ref./1/2018 WITH LCR 3 FILES, P.B. 2 NOS.	THE STATE OF ASSAM <b>Versus</b> MOINUL HAQUE @ MONU	PP, ASSAM	MR. Z KAMAR (Amicus Curiae)
	<b>WITH</b>			
2	CRL.A(J)/71/2018	SALIM UDDIN @ SALIM <b>Versus</b> THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, AMICUS CURIAE	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS S SARMA HAZARIKA (INF.) MR T TASHI (INF.) MS. Y S PHOM (INF.) PP, ASSAM
	<b>WITH</b>			
3	CRL.A(J)/72/2018	MOINUL HAQUE @ MONU <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR, AMICUS CURIAE	PP, ASSAM
	<b>WITH</b>			
4	CrI.A./322/2019	BIMAL BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
5	Death Sentence Ref./2/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	THE SATE OF ASSAM <b>Versus</b> ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
	<b>WITH</b>			
6	CrI.A./336/2018	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM

7	Death Sentence Ref./3/2018 WITH LCR 6 FILES, P.B. 3 NOS.	THE STATE OF ASSAM <b>Versus</b> JASHIM UDDIN BARBHUIYA	PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
	<b>WITH</b>			
8	Crl.A./389/2018	JASHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
9	Death Sentence Ref./5/2018 WITH LCR TWO BUNDLES AND P.B.	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
	<b>WITH</b>			
10	Crl.A./342/2018	SRI NITUL DAIMARY @ NAIHAB <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
	<b>WITH</b>			
11	Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	SC, NIA PP, ASSAM
	<b>WITH</b>			
	I.A.(Crl.)/945/2018 <b>in</b> Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	SC, NIA PP, ASSAM
	<b>WITH</b>			
	I.A.(Crl.)/483/2020 <b>in</b> Crl.A./358/2018	NATIONAL INVESTIGATION AGENCY(NIA) <b>Versus</b> AJOY BASUMATARY @ B BUHUM AND ANR.	MR. S.C. KEYA(SC, NIA)	PP, ASSAM
	<b>WITH</b>			
12	Crl.A./93/2019	BISHNU NARZARY @ N. BERAMA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
	<b>WITH</b>			
13	Crl.A./171/2019	SRI SANJU BORDOLOI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
<b>HEARING</b>				
14	Crl.A./10/2016 WITH LCR AND P.B.	SABUR MANDAL and 15 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R- 8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM ( R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE ( R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
15	Crl.A./94/2016 WITH LCR AND P.B.	SRI SIBA PAUL @ SIBU PAUL and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	<b>WITH</b>			
	I.A.(Crl.)/313/2021 <b>in</b> Crl.A./94/2016	PRATAP PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM

16	<b>WITH</b> Crl.A./50/2016	SRI NIRMAL PAUL and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
17	<b>WITH</b> Crl.A./78/2016	SRI HARE KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
18	<b>WITH</b> Crl.A./50/2017	SRI BIPUL PAUL <b>Versus</b> THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
19	Crl.A./297/2016 WITH LCR 6 FILES, P.B. 2 NOS.	SRI PRADIP BHARALI <b>Versus</b> STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MR.M P SARMA MS.B M CHETRI	PP, ASSAM
20	Crl.A./1/2017 WITH LCR AND P.B.	SRI KHIRESWAR TANTI and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM
21	Crl.A./2/2017 WITH CRL.A./265/2015 (D/O), LCR 6 FILES, P.B. 4 NOS.	SRI RANTU MAHILI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
22	CRL.A(J)/7/2017 WITH LCR 6 FILES, P.B. 2 NOS.	JITEN GOWALA <b>Versus</b> THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
23	<b>WITH</b> CRL.A(J)/8/2017	PARESH TASA <b>Versus</b> THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
24	Crl.A./25/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI SATYENDRA NARAYAN DAS and 3 ORS <b>Versus</b> STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	MR. N AHMED, AMICUS CURIAE(R-2) PP, ASSAM
25	CRL.A(J)/27/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	RAJU MURA <b>Versus</b> THE STATE OF ASSAM	Ms. BIJITA SARMA, AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/32/2017 WITH OFFICE NOTE, LCR 7 FILES, P.B. 2 NOS.	BIJAY SONAR <b>Versus</b> THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
27	CRL.A(J)/34/2017 WITH LCR 6 FILES, P.B. 2 NOS.	ANANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
28	CRL.A(J)/42/2017 WITH LCR 4 FILES, P.B. 2 NOS.	RAJU SATNAMI <b>Versus</b> THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
29	<b>WITH</b> Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/286/2017 in Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
30	<b>WITH</b> Crl.A./158/2017	SRI RAJU SATNAMI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
31	CRL.A(J)/46/2017 WITH OFFICE NOTE, P.B. 2 NOS.	AJIT KUMAR <b>Versus</b> THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM

32	CRL.A(J)/54/2017 WITH LCR 4 FILES, P.B. 2 NOS.	SMT. BIJULI BALA RAVA <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
33	CRL.A(J)/76/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SMT. HEOTI MAHAN <b>Versus</b> THE STATE OF ASSAM	MR.B PRASAD AMICUS CURIAE	PP, ASSAM
34	<b>WITH</b> CrI.A./330/2017	HEOTI MOHAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/620/2017 <b>in</b> CrI.A./330/2017	HEOTI MOHAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
35	CrI.A./91/2017 WITH LCR AND P.B.	SRI BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
36	<b>WITH</b> CrI.A./187/2017	SRI KUMUD DAS @ JAN DAS <b>Versus</b> STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
37	CrI.A./95/2017 WITH CRL.A./145/2016 (D/O), OFFICE NOTE, LCR 10 FILES (KEPT IN SECTION), P.B. 14 NOS.	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
38	<b>WITH</b> CrI.A./166/2016	ABDUR RAHMAN @ JUMMA and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.R ALI MR.A ALAM	PP, ASSAM
39	<b>WITH</b> CrI.A./245/2016	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
40	<b>WITH</b> CrI.A./266/2016	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MS.M KONCH	MR.P N CHOUDHURY SC, CBI
41	<b>WITH</b> CRL.A(J)/50/2017	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
42	CrI.A./98/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	SRI PRADIP BRAHMA @ PWLER <b>Versus</b> THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA

43	Crl.A./142/2017	MD MAINUDDIN LASKAR and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	<b>WITH</b>			
44	Crl.A./139/2017  WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	MOUR @ MOUB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	<b>WITH</b>			
	I.A.(Crl.)/274/2017 <b>in</b> Crl.A./139/2017	MOUR @ MOUB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
45	Crl.A./170/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI BETALUS EKKA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
46	Crl.A./220/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI LABANYA DAS <b>Versus</b> STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS MS.M BARUAH(R- 5 to 12) PP, ASSAM
	<b>WITH</b>			
	I.A.(Crl.)/718/2017 <b>in</b> Crl.A./220/2017	SHRI LABANYA DAS <b>Versus</b> STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
47	Crl.A./232/2017 WITH LCR AND P.B.	AMJAD ALI and 5 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR.Z ALAM MR. K H SAIKIA MR. A AHMED MR.E U AHMED MR.N D SARMA MRS. S ISLAM	PP, ASSAM
48	Crl.A./283/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	SRI AVNEESH KUMAR RAJPUT <b>Versus</b> THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
	<b>WITH</b>			
49	Crl.A./67/2019	SRI BINOD YADAV <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB
50	Crl.A./317/2017 WITH LCR 6 FILES, P.B. 2 NOS.	MR MUKUL DEKA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N DUTTA MR.N N B CHOUDHURY MRD P SAHU MR.H AHMED	MS H B BARMAN, LEGAL AID COUNSEL (R2) PP, ASSAM
51	Crl.A./360/2017 WITH LCR AND P.B.	GOSAI @ GUNADHAR MANDAL@ 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A J SARMA MR. P D NAIR MR G ALAM MS. J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM
	<b>WITH</b>			
52	Crl.A./385/2017	SHRI GAUR DAS MANDAL and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
53	Crl.A./394/2017 WITH LCR 6 FILES, P.B. 2 NOS.	HIFJUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M HUSSAIN MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
54	Crl.A./403/2017 WITH LCR 5 FILES, P.B. 3 NOS.	ALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/100/2019 in CrI.A./403/2017	ALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
55	<b>WITH</b> CrI.A./409/2017	AZAM HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
56	CrI.A./418/2017	THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> PURAKHU ANGAMI	MR J A HASSAN SC, NIA	MS. T KHRO MR. T ISLAM MS A MESEN
57	CRL.A(J)/2/2018 WITH LCR 5 FILES, P.B. 2 NOS.	ARUP DAS @ KALAMANI <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
58	CRL.A(J)/7/2018 WITH LCR 5 FILES, P.B. 2 NOS.	PRAFULLA CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. RUPJIT DEY, AMICUS CURIAE	PP, ASSAM
59	CRL.A(J)/19/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ATIBUR RAHMAN @ SALIM <b>Versus</b> THE STATE OF ASSAM	MR. M. H. LASKAR, AMICUS CURIAE	PP, ASSAM
60	CRL.A(J)/25/2018 WITH LCR 6 FILES, P.B. 2 NOS.	INDRESWAR BORA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
61	CRL.A(J)/33/2018	PARBINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
62	CrI.A./41/2018 WITH LCR 4 FILES, P.B. 2 NOS.	SRI SANJIB MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	MS. B BHUYAN, ADDL. P.P. PP, ASSAM
63	CrI.A./48/2018	GANESH TANTI <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
64	CrI.A./51/2018 WITH LCR 5 FILES, P.B. 2 NOS.	RAJU KUMAR DEKA@ RAJU KUMAR BORA <b>Versus</b> STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
65	CRL.A(J)/58/2018 WITH LCR 5 FILES, P.B. 2 NOS.	BIJIT SAIKIA @ KEN <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM
66	CRL.A(J)/66/2018 WITH LCR 3 FILES, P.B. 2 NOS.	ABHIJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
67	CRL.A(J)/74/2018 WITH LCR 5 FILES, P.B. 2 NOS.	SUKUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
68	CrI.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. S RAHMAN(R-2) PP, ASSAM
69	<b>WITH</b> CrI.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/1038/2019 <b>in</b> CrI.A./85/2018	TAJUDDIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN MR S ISLAM, AMICUS CURIAE	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM PP, ASSAM
70	CRL.A(J)/96/2018 WITH LCR 6 FILES, P.B. 2 NOS.	SMT. BANDANA BORA <b>Versus</b> THE STATE OF ASSAM		
71	I.A.(CrI.)/116/2018 WITH OFFICE NOTE <b>in</b> CrI.A./405/2017 <b>WITH</b> CrI.A./405/2017	NAWAS SARIF <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
72	CrI.A./119/2018 WITH LCR AND P.B.	NAWAS SARIF <b>Versus</b> UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
73	CrI.A./123/2018 WITH LCR 1 FILE, P.B. 2 NOS.	REHENA BEWA <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.A RAHMAN	MR H R A CHOUDHURY (R2-5) MR. I A HAZARIKA (R2-5) MR. A AHMED (R2-5) PP, ASSAM PP, ASSAM
74	CrI.A./146/2018 WITH LCR AND P.B.	ABZAL HUSSAIN @ AFZOL HUSSAIN @ LALUMIA <b>Versus</b> THE STATE OF MIZORAM	MR H R CHOUDHURY	PP, MIZORAM
	<b>WITH</b> I.A.(CrI.)/373/2019 <b>in</b> CrI.A./146/2018	BISWAJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
75	<b>WITH</b> CrI.A./208/2018	MD R ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/520/2018 <b>in</b> CrI.A./208/2018	SRI JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
76	CrI.A./154/2018	SRI JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
77	CrI.A./174/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	SHYAMLAL CHOUHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
78	CrI.A./184/2018	MAHMUDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3) PP, ASSAM
79	<b>WITH</b> CrI.A./252/2018	NUMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
80	<b>WITH</b> CrI.A./225/2018 WITH LCR 6 FILES, P.B. 2 NOS.	SRI DIPAK GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
81	CrI.A./229/2018 WITH LCR AND P.B.	MD IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR H BARUAH MR J BORAH MS. C CHOUDHURY MS P DASGUPTA	MR. T J MAHANTA (R2, R3) MR. P P DUTTA (R2, R3) MR T GOGOI (R2, R3) PP, ASSAM
		SRI PUNYA MAZUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM

82	Crl.A./278/2018 WITH LCR AND P.B.	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
	<b>WITH</b>			
83	Crl.A./274/2018	HARAN ALI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R- 1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
84	Crl.A./280/2018 WITH LCR 2 FILES, P.B. 2 NOS.	MD REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR. A P CHOUDHURY	MR H R A CHOUDHURY (R2-R7) MR F U BARBHUIYA (R2- R7) MR. A AHMED (R2-R7) MR. I U CHOWDHURY (R2- R7) PP, ASSAM
85	Crl.A./295/2018 WITH LCR 4 FILES, P.B. 3 NOS.	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
86	I.A.(Crl.)/584/2018 WITH LCR 6 FILES, P.B. 2 NOS. <b>in</b> Crl.A./240/2018 <b>WITH</b> Crl.A./240/2018	SRI BHADRESWAR PADI <b>Versus</b> THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
		SRI BHADRESWAR PADI <b>Versus</b> THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MR.B BORGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
7)	MR. P P DAS	01-11-2022	To	07-11-2022
8)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
9)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
10)	MR. P K TIWARI	07-11-2022	To	11-11-2022
11)	MRS. B GOGOI	07-11-2022	To	11-11-2022
12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### ADDITIONAL HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[ FROM 07-11-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

### SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WA/200/2018 WITH LCR	ABUL KASEM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM ASSTT.S.G.I. SC, F.T
2	CRL.A(J)/1/2019	AYUB HUSSAIN @ AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
3	CrI.A./1/2019	SRI PADMESWAR HANDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S M ABDULLAH P MR D SAIKIA MR. A BHATTACHARYYA	MS. B BHUYAN MR. M PHUKAN, ADDL. PP PP, ASSAM
4	CRL.A(J)/2/2019 WITH LCR 4 FILES, P.B. 2 NOS.	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
5	<b>WITH</b> CRL.A(J)/3/2019	AZIZUL ISLAM @ AYZUL <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/4/2019 WITH LCR 5 FILES, P.B. 2 NOS.	JOYNAL BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
7	CrI.A./8/2019	JAHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2) PP, ASSAM
8	CRL.A(J)/9/2019 WITH LCR 5 FILES, P.B. 2 NOS.	KISHAN KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M BARMAN, AMICUS CURIAE	MR. JASADHIR DAS, LEGAL AID COUNSEL(R-2) PP, ASSAM
9	CRL.A(J)/10/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BITU PRAJA <b>Versus</b> THE STATE OF ASSAM	MR. J DAS, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/12/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIKRAM BANIA <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/13/2019 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	CHANDAN DEY @ KIRAN <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/16/2019 WITH LCR 4 FILES, P.B. 2 NOS.	DEBOJIT PANIKA <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/23/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	LAKSHI KANTA LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/29/2019	ARJUN CHETRY @ RON BAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM

15	CRL.A(J)/35/2019 WITH LCR 4 FILES, P.B. 2 NOS.	BADAN SOREN <b>Versus</b> THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS PP, ASSAM CURIAE
16	CrI.A./36/2019 WITH LCR 6 FILES, P.B. 2 NOS.	MUSTT ROHIMA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG PP, ASSAM MS. S G BARUAH MR. B BORGHAIN
17	CRL.A(J)/38/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BARKA MURMU <b>Versus</b> THE STATE OF ASSAM	MR ATAL TEWARI, AMICUS PP, ASSAM CURIAE
18	CRL.A(J)/43/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHANATH TANTI <b>Versus</b> THE STATE OF ASSAM	MR. MRINMOY DUTTA, PP, ASSAM AMICUS CURIAE
19	CRL.A(J)/44/2019 WITH LCR 6 FILES, P.B. 3 NOS.	AMIT SABAR <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS PP, ASSAM CURIAE
20	CrI.A./46/2019	RUKSANA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY PP, ASSAM MR. A AHMED MR. I U CHOWDHURY
21	CRL.A(J)/50/2019 WITH LCR 5 FILES, P.B. 2 NOS.	ANIL KUJUR <b>Versus</b> THE STATE OF ASSAM	MS. DEBASHREE SAIKIA, PP, ASSAM AMICUS CURIAE
<b>WITH</b>			
22	CRL.A(J)/51/2019	WARISH KUJUR <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, PP, ASSAM AMICUS CURIAE
23	CRL.A(J)/55/2019 WITH LCR AND P.B.	BIJOY GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA, AMICUS PP, ASSAM CURIAE
24	CRL.A(J)/59/2019 WITH LCR 5 FILES, P.B. 2 NOS.	LENA BASUMATARY @ LENA GAYARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR PP, ASSAM MR B C MUCHAHARY
25	CRL.A(J)/62/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SANJIB MURAH @ LODHA <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS PP, ASSAM CURIAE
26	CRL.A(J)/64/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	RAM RATAN NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN, AMICUS PP, ASSAM CURIAE
27	CRL.A(J)/68/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SMT. LUDHIYA SURIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS PP, ASSAM CURIAE
28	CRL.A(J)/69/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	AZIZUL HOQUE @ BATCHU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY PP, ASSAM MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY DR. B N GOGOI, AMICUS CURIAE
29	CRL.A(J)/71/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH TANTI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS PP, ASSAM CURIAE
30	CRL.A(J)/75/2019	MATIRAM MUNDA @ MATKAM MUNDA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. RAKESH SARMA, PP, ASSAM AMICUS CURIAE
31	CRL.A(J)/86/2019	ASHIM BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N J DAS, AMICUS PP, ASSAM CURIAE MR. K SINGHA MS. P BHUYAN
32	CRL.A(J)/91/2019 WITH LCR 5 FILES, P.B. 2 NOS.	NIPAM PHUKAN @ PETAI <b>Versus</b> THE STATE OF ASSAM	MR. RAKESH SARMA, PP, ASSAM AMICUS CURIAE
<b>WITH</b>			
33	CRL.A(J)/74/2019	PRABIN PHUKAN @ BIRA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA, AMICUS PP, ASSAM CURIAE
34	CRL.A(J)/94/2019 WITH LCR 7 FILES, P.B. 2 NOS.	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N BARUA PP, ASSAM AMICUS CURIAE

35	<b>WITH</b> Crl.A./414/2019	MD. ABDUL HEKIM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MR A K SINGHA	PP, ASSAM
36	<b>WITH</b> CRL.A(J)/21/2022	MIYA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
37	<b>WITH</b> CRL.A(J)/22/2022	SAHED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	
38	Crl.A./94/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MD ALI HUSSAIN AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MR F KHAN MS. M SAIKIA	MR E AHMED MRS. M TALUKDAR MR. N I KHAN PP, ASSAM
39	CRL.A(J)/100/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MONGLU CHOUTAL <b>Versus</b> THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
40	<b>WITH</b> CRL.A(J)/101/2019	TAKLU GHATOWAR <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
41	CRL.A(J)/103/2019 WITH LCR AND P.B.	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MS. BARNALI CHOUDHURY, AMICUS CURIAE MR. A H ALAMGIR	MR. N B P SINGHA PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/314/2021 in CRL.A(J)/103/2019	RAJU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	PP, ASSAM
42	<b>WITH</b> Crl.A./285/2019	SRI KALAI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR MR. A H ALAMGIR	MR. N H MAZARBHUIYAN R ALI PP, ASSAM
43	CRL.A(J)/106/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHA MOHAN HAJONG <b>Versus</b> THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
44	CRL.A(J)/109/2019 WITH LCR 7 FILES, P.B. 2 NOS.	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
45	CRL.A(J)/110/2019 WITH LCR FILES AND P.B.	AJAY SABAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	PP, ASSAM
46	Crl.A./113/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MUSTT MONOWARA BEGUM <b>Versus</b> MD MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MR S DASGUPTA	MR C M DEKA MR. N DEKA MR. K BHATTACHARYYA MR. M GOGOI MR. A S TAPADER MR. A S TAPADER MR M AHMED MR S BAISHYA
	<b>WITH</b> I.A.(Crl.)/320/2019 in Crl.A./113/2019	MUSTT. MONOWARA BEGUM <b>Versus</b> MD. MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MS. U BARUAH	
47	CRL.A(J)/114/2019 WITH LCR 7 FILES, P.B. 2 NOS.	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
48	Crl.A./114/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SURESH MANDAL AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/223/2019 in Crl.A./114/2019	SRI SURESH MANDAL AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

49	CRL.A(J)/116/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH MANKI MUNDA <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
50	CrI.A./116/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI HOREN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. M BISWAS MR. N MAHAJAN MS M DAS	PP, ASSAM
51	CRL.A(J)/118/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RAJENDRA CHETRY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
52	I.A.(CrI.)/125/2019 WITH LCR 7 FILES <b>in</b> CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
	<b>WITH</b> CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
53	CrI.A./127/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
54	CrI.A./135/2019 WITH LCR AND P.B.	SRI BIDHU BHUSAN DAS <b>Versus</b> MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
55	CrI.A./138/2019 WITH LCR AND P.B.	MD MUJAHIDUL ISLAM <b>Versus</b> MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI
56	CrI.A./164/2019 WITH OFFICE NOTE, LCR AND P.B.	MD. KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
	<b>WITH</b>			
57	CRL.A(J)/33/2019	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
58	CrI.A./188/2019 WITH LCR 5 FILES, P.B. 2 NOS.	AMZAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. A KHAN MR. D BORA MS C. KALITA MS. R AHMED	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
59	CrI.A./189/2019 WITH LCR AND P.B.	MOHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR P TALUKDAR (R4 & R6) MR G KAKOTI (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
60	CrI.A./191/2019 WITH LCR AND P.B.	SOMNA BORO @ CHAMNA NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
61	CrI.A./199/2019 WITH LCR AND P.B.	SRI PAPU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM

62	Crl.A./201/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
63	Crl.A./229/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI KALYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
64	Crl.A./271/2019 WITH LCR 4 FILES, P.B. 2 NOS.	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
65	Crl.A./277/2019 WITH LCR AND P.B.	SRI ROBINSON HASDA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
66	Crl.A./281/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	MUSSTT ANJU BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM
67	Crl.A./287/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SMT. MONI MAZUMDAR @ CHAMPA <b>Versus</b> STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
68	<b>WITH</b> CRL.A(J)/15/2020	MOHAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
69	Crl.A./296/2019 WITH LCR AND P.B.	SRI LAKSHMAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/631/2019 <b>in</b> Crl.A./296/2019	SRI LAKSHMAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
70	<b>WITH</b> CRL.A(J)/48/2019	RAM NARESH CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
71	Crl.A./298/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/642/2019 <b>in</b> Crl.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
72	Crl.A./299/2019 WITH LCR 5 FILES, P.B. 2 NOS.	INNAS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I A HAZARIKA MR. H ALI PP, ASSAM
73	Crl.A./302/2019 WITH LCR AND P.B.	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/665/2019 <b>in</b> CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
74	CrI.A./311/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B. 6 NOS.	SMT. DIPANJALI BORGHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
75	<b>WITH</b> CrI.A./305/2019	MUHI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
76	<b>WITH</b> CrI.A./365/2019	SRI HEMEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
77	CrI.A./315/2019 WITH LCR 3 FILES, P.B. 2 NOS.	SRI PRABHAT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N S LASKAR MR. H ROHMAN MR. D NAG	MR. A K PURKAYASTHA MS. P BHATTACHARYA MR. A BORUA PP, ASSAM MR P BURAGOHAIN
78	CrI.A./334/2019 WITH LCR 4 FILES, P.B. 2 NOS.	BIJOY KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
79	CrI.A./352/2019	SRI JOGESH RABHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
80	CrI.A./360/2019 WITH LCR AND P.B.	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	<b>WITH</b> I.A.(CrI.)/282/2021 <b>in</b> CrI.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
81	<b>WITH</b> CrI.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
82	<b>WITH</b> CrI.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> I.A.(CrI.)/256/2021 <b>in</b> CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
83	CrI.A./363/2019 WITH LCR AND P.B.	SONABASI BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
84	<b>WITH</b> CrI.A./410/2019	SRI SIBASHI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)

85	Crl.A./388/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
86	Crl.A./389/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
87	Crl.A./391/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIPUL DEY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. B HALDAR (P 2,3) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
88	Crl.A./400/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI MONESWAR DAS <b>Versus</b> MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINHA	MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
89	Crl.A./405/2019 WITH LCR 6 FILES, P.B. 2 NOS.	BAPON KAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
90	Crl.A./413/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SHRI RUPANTAR MORAN AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/908/2019 <b>in</b> Crl.A./413/2019	SHRI RUPANTAR MORAN <b>Versus</b> STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
91	Crl.A./415/2019 WITH LCR 6 FILES, P.B. 2 NOS.	ZAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
92	Crl.A./417/2019 WITH LCR 4 FILES, P.B. 2 NOS.	KHOIMUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
93	Crl.A./419/2019 WITH LCR AND P.B.	MD. NASIR ALI @ NASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
94	Crl.A./421/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI NAREN CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. N BORUAH MS B GOSWAMI	PP, ASSAM
95	Crl.A./442/2019 WITH LCR AND P.B.	BRAHMACHARIMAYUM ANGOUBI SHARMA <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
96	Crl.A./454/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM

97	<b>WITH</b> CRL.A(J)/59/2020	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
98	CrI.A./456/2019 WITH LCR AND P.B.	SRI SWAPAN DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
99	CrI.A./464/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
100	CrI.A./1/2020 WITH LCR 5 FILES, P.B. 2 NOS.	MD. ABUL KALAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
101	CRL.A(J)/12/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SUNIL MANKI MURA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
102	CRL.A(J)/21/2020 WITH LCR AND P.B.	KUTU TELIPATHAR <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
103	CRL.A(J)/28/2020 WITH LCR 6 FILES, P.B. 2 NOS.	BALIA MURA <b>Versus</b> THE STATE OF ASSAM	MR A AHMED, AMICUS CURIAE	PP, ASSAM
104	CRL.A(J)/30/2020 WITH LCR 5 FILES, P.B. 2 NOS.	DEEP NUNIA @ CHOTO LAIKA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
105	CRL.A(J)/40/2020 WITH LCR AND P.B.	FULEKAR MINJ <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
106	CRL.A(J)/57/2020 WITH LCR 6 FILES, P.B. 2 NOS.	MRIDUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MS. K PHUKAN(R-2), LEGAL AID COUNSEL PP, ASSAM
107	CRL.A(J)/65/2020 WITH LCR 5 FILES, P.B. 2 NOS.	JITEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
108	CrI.A./68/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SHRI HARUN LAKRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
109	CrI.A./72/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SANKAR BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
110	CrI.A./73/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SRI RAJEN SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM
111	CRL.A(J)/82/2020 WITH LCR 4 FILES, P.B. 2 NOS.	INDRA BAHADUR LIMBU <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
112	CrI.A./85/2020 WITH LCR 9 FILES, P.B. 2 NOS.	MD SAFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
113	CrI.A./92/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SMTI PUSPA RANI DEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. C PRADHAN	PP, ASSAM
114	CRL.A(J)/97/2020 WITH LCR 4 FILES, P.B. 2 NOS.	BASHI RAM BORO <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
115	CRL.A(J)/100/2020 WITH LCR 4 FILES, P.B. 2 NOS.	NITAI BHUMIZ <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM



116	CRL.A(J)/104/2020 WITH LCR 5 FILES, P.B. 2 NOS.	BABUL ALI @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
117	CrI.A./109/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
118	CrI.A./149/2020 WITH LCR AND P.B.	SRI SIRISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM
119	CrI.A./152/2020 WITH LCR 7 FILES, P.B. 4 NOS.	RAJEN DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
<b>WITH</b>				
120	Death Sentence Ref./1/2020	THE STATE OF ASSAM <b>Versus</b> RAJEN DOLEY	PP, ASSAM	
<b>WITH</b>				
121	CrI.A./153/2020	SRI ANIL DOLEY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
122	CrI.A./176/2020 WITH LCR AND P.B.	JAHANGIR ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
123	CrI.A./206/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SANJIB MAHALI @ SANJIB MAHALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
124	WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T
<b>WITH</b>				
	I.A.(Civil)/888/2021 in WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
7)	MR. P P DAS	01-11-2022	To	07-11-2022
8)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
9)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
10)	MR. P K TIWARI	07-11-2022	To	11-11-2022
11)	MRS. B GOGOI	07-11-2022	To	11-11-2022
12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022